OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Sh. Ankit Jain (E.C.-61493965) S/o Sh. Anil Kumar Jain from the post of Judicial Assistant is hereby accepted on his own request and he stands relieved from his official duties of this office with immediate effect without lien and technical benefits.

(Sanjay Garg-I) Principal District & Sessions Judge (HQs)

48875 — 48905 No. _____Admn. II/PF-JA&SJA/2025

Delhi, Dated the

2025

12/7/25

-Delhi

Copy forwarded for information and necessary action to:-

- 1 The O/o the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, THC, Delhi.
- 3 The Sr. Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, Centre District, THC, Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion- JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
 - 10 Promotion Cell, Tis Hazari Courts, Delhi.
 - 11 Layers Seat, Tis Hazari Courts, Delhi.
 - 12 Dealing Official:- General Banch, Central District, THC, Delhi.
 - 13 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
 - 14 Dealing Official, Pension Cell, Central District, THC, Delhi.
 - 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
 - 16 Sh. Ankit Jain (E.C.-61493965) S/o Sh. Anil Kumar Jain, Judicial Assistant/Ahlmad in the court of Sh. Vinay Singhal, Ld. DJ-09, Central District, THC, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrending of Govt. Accommodation, if occupied.

SUNIL Digitally signed by SUNIX KUMAR SHARMA Date 2015.07.14
SHARMA 15.02-10 + 00530

(Sunil Kumar Sharma) Chairman, IT & Digitization, DDC/ Officer Incharge, Admn.II (C)

Tis Hazari Courts, Delhi.